

(ख) 1815 पत्रों (87.4 प्रतिशत) पर कार्यवाही की गई ।

(ग) 2077 पत्रों में से 313 पत्रों का निम्नलिखित कारणों से उत्तर नहीं दिया गया :—

- (1) उत्तर भेजना अपेक्षित नहीं था—51 (2.5 प्रतिशत)
- (2) कार्रवाई के अर्धीन—262 (12.6 प्रतिशत)

(घ) संसद सदस्यों से प्राप्त पत्रों का तुरन्त निपटारा करने से सम्बन्धित मौजूदा अनुरोधों को इस मंत्रालय के सभी अधिकाधिकारियों अनुभागों तथा सम्बद्ध और अर्धीनस्थ कार्यालयों में दोहराया गया है । अति महत्वपूर्ण व्यक्तियों और संसद सदस्यों के पेंडिंग पत्रों को माध्यम एककों के प्रमुखों तथा मंत्रालय के संयुक्त सचिवों द्वारा समीक्षा किये जाने सम्बन्धी अनुरोधों को भी दोहराया गया है ।

Drinking water supply in Sarojini Nag-ar, New Delhi

2323. SHRI F. M. KHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that drinking, water supply in Government quarters in Sarojini Nagar, New Delhi is irregular throughout the year;

(b) whether it is also a fact that normal hours of water supply in market place adjacent to the said colony is more in comparison to the Government quarters in Sarojini Nagar;

(c) if so, what are the reasons therefor; and

(d) Jurhat steps Government propose to augment the water supply in government quarters in the above mentioned colony?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) The NDMC have informed that there is shortage of drinking water in the locality, particularly in the summer season.

(b) and (c) The topography of the area is such that not only the market but even the residential quarters which are situated at a lower level, specially ground floor quarters; get water for longer duration as compared to those situated at higher level.

(d) A second underground tank is under construction by the NDMC for this locality. With the commissioning of this tank drinking water is expected to be available for longer duration to residents.

Construction of Roads, Drains etc. in 'West Jyoti Nagar, Sahahdra, Delhi.

2324. SHRIMATI KAILASHPATI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the construction of roads, drains etc. in West Jyoti Nagar (Extn.), Loni Road, Shahdara was taken up by the D.D.A in the year 1984,

(b) whether it is also a fact that the work in the Block 'A', 'B' and 'C' in the said area has been completed whereas in Block 'D' the work has not been completed so far; and

(c) if so, what steps Government propose to contemplate for the completion of the remaining work in 'D' Block of the said area?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) These works were taken up by the DDA in 1984-85.

(b) and (c) The work, in Blocks A, B & C have been completed by the DDA. The work in Block D was not, however taken up as the area covered by this Block has not been regularised.